

Filling up of the posts of teachers is a continuous on-going process. It is the duty of the appropriate Government and local authorities to take necessary steps for providing teaching staff to facilitate implementation of the RTE Act.

**Common standard for quality education in schools**

4678. SHRI SABIR ALI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Council of Boards of School Education (COBSE) has submitted any proposal for creation of National Commission to lay down common standard to bring about qualitative changes in school education; and

(b) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) No, Sir.

(b) Does not arise.

**Restoring minority character of Jamia Millia Islamia**

4679. SHRI MOHAMMED ADEEB: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that various organizations are spearheading agitations and movements for minority character of Jamia Millia Islamia;

(b) if so, the details thereof;

(c) Government's present policy in the matter; and

(d) Government's plan for restoring minority character of Jamia Millia Islamia?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) The demand for grant of minority status to Jamia Millia Islamia, a Central University established under the Jamia Millia Islamia Act, 1988, has been received from various sections of the University community and society such as Jamia Teachers' Association, Jamia Old Boys Association, Jamia Administrative Staff Association, Jamia Old Boys Union. A number of petitions in this regard are pending before the Hon'ble National Commission for Minority Educational Institutions.

The question regarding minority status of Aligarh Muslim University (AMU) is pending before a larger bench of the Hon'ble Supreme Court of India, where the interpretation of the term 'establishing' a University, as laid down in the 'Azeez Basha' matter, is under challenge. The judgment of the Hon'ble Supreme Court in the AMU matter will have a bearing on the issues relating to the minority character of Jamia Millia Islamia.

**Students in private schools under RTE Act**

4680. DR. T. N. SEEMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any State Government has raised objections to the provisions of Right to Education Act regarding funding of the expenditure for 25 per cent students admitted in private schools; and

(b) if so, the stand of Government in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATID. PURANDESWARI): (a) No, Sir.

(b) Does not arise.

#### **Registration of students**

4681. SHRI R.C. SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that his Ministry is planning for compulsory registration of all Indian students going abroad for studies in place of the existing voluntary registration;

(b) whether it is also a fact that it has directed the Embassies of only United States and Australia for opening up of websites for fresh registration and also streamlining the unregistered students;

(c) if so, the details thereof; and

(d) the reasons for not directing the Embassies in other countries where Indian students have gone for studies or work?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATID. PURANDESWARI): (a) and (b) No, Sir.

(c) and (d) Does not arise.

#### **Assistance to NGOs**

4682. SHRI SANJAY RAUT:  
SHRI GOVINDRAO WAMANRAO ADIK:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has fixed any criteria for providing assistance to Non-Governmental Organizations (NGOs)/agencies engaged in welfare of women and children education in the country;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether such funds are being provided in Maharashtra also for such NGOs; and

(d) if so, the details thereof and if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) For education of children, an Innovative and Experimental (I&E) Programme at elementary level is under implementation to promote experimentation and innovation for achievement of goals spelt out in National Policy on